

[Shrimati Basava Rajeshwari]

to avoidable cost overruns but may lead to losing the grip of project authorities. Hence, formal clearance should not await submission of DPR.

Therefore, I appeal to the Government that an immediate decision may be taken in this regard and all other formalities completed within the stipulated period of time.

- (v) **Need to devise new techniques to protect forest wealth from fire**

[*Translation*]

SHRIMATI BHAVNA CHIKHALIA (Junagarh): Mr. Chairman, Sir, the afforestation programme is being implemented all over the country to maintain ecological balance. Efforts are also being made to increase Forest Wealth. It is a good thing but alongwith this it is also necessary first to organise these programmes properly and pay proper attention on their maintenance and protection.

The Forest Wealth is in abundance in our country. The Forests are being cut and burnt but we do not have any scheme to protect them. There are very large and dense forest in Saurashtra in my constituency Junagarh where lions are found and domestic and foreign tourists come there to see them but there is not scheme to protect these forests. Whenever fire breaks out in this forest, it continues to burn and spread for days together but no measure is taken to protect the forests from fire. This has resulted in loss of forest Wealth. It has now been reduced to half and I feel if the latest measure and modern technique are not adopted to protect the forest it will be destroyed. So I appeal to the Government to find and adopt modern measures of modern technique not only to protect forest wealth of Junagarh but of the whole country.

- (vi) **Need to re-introduce a regular air service from Rajkot to Delhi**

SHRI CHANDRESH PATEL (Jamnagar): Mr. Chairman, Sir, there is no direct air service, from Junagarh, Porebunder, Jamnagar, Amreli, Rajkot, Surendra Nagar Parliamentary Constituencies of Saurashtra region in Gujarat, to Delhi. Earlier there was a daily air service from Rajkot but it was discontinued later on.

If a daily air service is started from Rajkot to Delhi, all the above mentioned constituencies and districts will be benefit thereby because Rajkot is in the Centre of all these places and one can catch the flight to Delhi with half an hour from one's respective place. MPs from these constituencies will be able to look after their parliamentary constituency properly, if this facility is provided. Industries have spread in this area. It will benefit the businessmen and people working in industry not only to reach Delhi but also northern India.

You need not to spend money because run way and other facilities are available in Rajkot as air service between Delhi and Rajkot was operating earlier also. So, we all M.Ps from Saurashtra region, people of the area demand that Rajkot-Delhi regular air service should be introduced.

- (vii) **Need to dispense with Freight equalisation policy to ensure rapid industrial development of Bihar**

SHRI CHHEDI PASWAN (Sasaram): The Freight equalisation policy and fixed royalty on mines are important factors. These factors are responsible for low progress of industrial development in Bihar. It is a fact that upto 1983 investment in industries in Bihar was Rs. 6000 crore more than the developed states like West Bengal, Gujarat, Tamilnadu, etc. But Bihar has not been able to achieve its due place in the industrial map of the country. Due to the freight equalisation